Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: UNIQUE SUGARS LIMITED Date of Commencement of Liquidation: 09-07-2025; List of Stakeholders as on Date: 07-09-2025; Name of IP: Mr. Pawan Kumar Ramdhan Agarwal; Process Number: 1; Last 5 digitof registration number: 10737

| SI. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of | Amount of claims | Amount of claims | Details in annexure |
|---------|--|----------------------------|--------------|----------------------------|--------------|-------------------|------------------|--------------------|---------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | contingent claims | rejected | under verification | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 5 | Operational creditors (Workmen) | 75 | 83670829 | 75 | 12289887 | 0 | 0 | 71380942 | Annexure 5 |
| 6 | Operational creditors (Employees) | 6 | 10323757 | 6 | 10323757 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 4 | 88164613 | 2 | 35325451 | 0 | 3944201 | 48894961 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 45 | 294317150 | 45 | 274689763 | 0 | 19627387 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 130 | 476476349 | 128 | 332628858 | 0 | 23571588 | 120275903 | |